

S U P R E M E C O U R T O F  
RECORD OF PROCEEDINGS

I N D I A

Civil Appeal No. 1795/2005

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

M/S. N.S. RATHNAM & SONS

Respondent(s)

(With appln.(s) for interim relief and office report)

Date : 14/07/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A. K. SIKRI  
HON'BLE MR. JUSTICE N. V. RAMANA

For Appellant(s)

Mr. A. K. Panda, Sr. Adv.  
Mr. Rajiv Nanda, Adv.  
Ms. Aruna Gupta, Adv.  
Mr. B. Krishna Prasad, Adv.

For Respondent(s)

Dr. A. Francis Julian, Sr. Adv.  
Mr. Danish Zubair Khan, Adv.  
M/s Arputham Aruna & Co., Advs.

UPON hearing the counsel the Court made the following  
O R D E R

Heard.  
Arguments concluded.  
Judgment reserved.

(Nidhi Ahuja)  
COURT MASTER

(Suman Jain)  
COURT MASTER

Signature Not Verified

Digitally signed by  
Meenakshi Kohli  
Date: 2015.07.15  
17:49:15 IST  
Reason: